

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1429/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Iscon Projects Pvt. Ltd.
V/s.
Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

14) Mr. Nikhilesh
Ramachandras Advocate
Mr. Mohandas Advocate
Mrs. Rajalakshmy
+ Mohandas Advocate



P.N. Mehta Partner
PNMlegal
Adv. for the
Respondent

P. N. Mehta

(Contd--2)

COMMON ORDER

CP 1428/I&BC/NCLT/MB/MAH/2017

CP 1429/I&BC/NCLT/MB/MAH/2017

1. Learned Representatives of the Creditor and Debtor are present.
2. Placed on record Consent Terms, to be made part of the Record.
3. As a result, both these petitions disposed of accordingly.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 20.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)